

of recent reports regarding a decision in the U.S. Congress to scrap all the anti-India amendments; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRIMADHAVSINH SOLANKI):

(a) Yes, Sir. The House Senate conference Committee of the U.S. Congress did not accept the extension of the Pressler Amendment to India, and deleted several amendments relating to alleged human rights violations in India.

(b) Government welcome this development.

Consequences of UN Sanctions

3544. SHRI GEORGE FERNANDES: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government are of the view that UN should in future consider unintended adverse consequences of sanctions before imposing them on Iraq;

(b) if so, whether India has conveyed these views to UN; and

(c) if so, the reaction of the other member countries thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRIMADHAVSINH SOLANKI):

(a) The Government is of the view that in the present era of global economic interdependence, the Unintended consequences of imposing Sanctions on other countries, should be considered at the time of imposing Sanctions against any country and that a mechanism should be devised for automatic commencement of action to compensate these other countries

under Article 50 of the UN Charter, if sanctions are imposed.

(b) Yes, Sir. In his address to the UNGA, the External Affairs Minister had also conveyed this point of view.

(c) A number of countries have a similar point of view. The UN Secretary General has also referred to this issue in his report.

Damage Caused to Premises of Indian Mission in Kuwait

3545. SHRI E. AHAMED: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether any damage caused to the premises of the Indian Mission in Kuwait during the gulf war; and

(b) if so, the details thereof and the steps taken by the Government in the matter?

THE MINISTER OF EXTERNAL AFFAIRS (SHRIMADHAVSINH SOLANKI):

(a) and (b) There was no damage caused to the premises of the Indian Chancery or Embassy Residence in Kuwait during the Gulf war. However, the new Embassy building under construction suffered some damage to internal and external finishes, fittings and fixtures. The Government is in the process of arranging for the necessary repairs, expenditure on which will be submitted for compensation by the United Nations Compensation Commission.

[*Translation*]

Floriculture

3546. SHRI KAMLA MISHRA MADHUKAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is a great scope to